

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Bharati Defence and Infrastructure Limited Date of Commencement of Liquidation: 14-01-2019; List of Stakeholders as on Date: 19-12-2023; Name of IP: Mr. VijayKumar V Iyer; Process Number: 1; Last 5 digit of registration number: 10490

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	145598457	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	606793163	0	0	0	NA
3	Secured financial creditors	11	141320526663	11	132241951931	0	9078574731	0	Annexure 3
4	Unsecured financial creditors	1	55569026	1	55327243	0	241783	0	Annexure 4
5	Operational creditors (Workmen)	607	135941845	607	135519610	0	422235	0	Annexure 5
6	Operational creditors (Employees)	903	443767658	903	413004085	0	30763574	0	Annexure 6
7	Operational creditors (Government Dues)	14	18830291451	14	9525741473	0	9304549978	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	308	8877426404	308	2330184813	0	6547241591	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	4356474298	2	690692563	0	3665781735	0	Annexure 9
Total		1846	174019997345	1846	146144813338	0	28627575627	0	